

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 785/2016

THE ASSESSING OFFICER, TEXTILES COMMITTEE

Appellant(s)

VERSUS

M/S. PREMIUM SUITING PVT. LTD. & ANR.

Respondent(s)

(office report on default to be listed before the Hon'ble Judge-in-Chamber.)

Date : 15-01-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Mr. Chirag M. Shroff, AOR
Ms. Neha Sangwan, Adv.

For Respondent(s) Mr. Nipun Goel, Adv.
Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant is granted three weeks' time to file affidavit of valuation.

(SHASHI SAREEN)
AR CUM PS

(SANTOSH KUMAR)
COURT MASTER (NSH)